

ITEM NO.811

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A. NO.27816/2026 IN CRIMINAL APPEAL NO(S). 1093/2024

SONIA DAGA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Mediation report received

Date : 25-05-2026 This matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL  
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Appellant(s) Ms. Radhika Gupta, AOR

For Respondent(s) Mr. Sudeep Kumar, AOR

Mr. Rohit Amit Sthalekar, AOR (mentioned by)

UPON being mentioned the court made the following  
O R D E R

List in the month of July, 2026.

(Nidhi Mathur)  
Court Master (NSH)

(Geeta Ahuja)  
Deputy Registrar